

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
COURT - 2

ITEM No.209- IA(Plan)/10(AHM)2024
In
CP(IB)/2(AHM)2023

Proceedings under Section 7 IBC

IN THE MATTER OF:

Gusaji Trading Private Limited
V/s

Saffron Therapeutics Private Limited

.....Applicant

.....Respondent

Order delivered on: 22/07/2024

Coram:

Mrs. Chitra Hankare, Hon'ble Member(J)

Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant/RP : Mr. Harshil Patel, Adv.

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ORDER

IA(Plan)/10(AHM)2024

Heard Learned Counsel for the applicant.

Order is reserved.

-Sd-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

-Sd-

CHITRA HANKARE
MEMBER (JUDICIAL)